

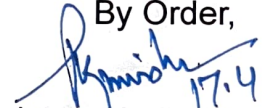
RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR.

NOTICE

DATE 17.04.2021

In view of imposition of weekend Curfew by the State Government in the entire State from 06.00 pm Friday, 16.04.2021 to 05.00 am Monday, 19.04.2021 for containment of spread of Covid-19, the court and office work in Rajasthan High Court, Jodhpur, Jaipur Bench have been suspended on 17.04.2021.

Therefore, the cases listed before all Hon'ble Courts on 17.04.2021 will remain adjourned and shall now be taken on 24.04.21 by respective roster benches. In case of extreme urgency in any matter listed on 17.04.21, it may be mentioned before concerned roster bench on 19.04.21 (Monday).

By Order,

17.4.21
Registrar (Judicial)